

28775

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014
(C.W.P No. 3727/1985)
(I.A No. 340/2022)

IN THE MATTER :

M.C Mehta

Versus,

.....Applicant

Union of India & Ors.

.....Respondent(s)

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Place:Katihar

Dated: 04-12-2023


DEPONENT
District Magistrate
Katihar (Bihar)

28776

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 200/2014
(C.W.P No. 3727/1985)
(I.A No. 340/2022)



IN THE MATTER :

M.C Mehta

Versus,

Union of India & Ors.

.....Applicant Oath m
3/23
.....Respondent(s) 4/12/2023

COUNTER AFFIDAVIT ON BEHALF OF THE DISTRICT GANGA PROTECTION
COMMITTEE (DISTRICT GANGA COMMITTEE), KATIHAR IN COMPLIANCE OF
THE ORDER DATED 18.09.2023 PASSED IN ORIGINAL APPLICATION
NO.200/214.

I, Ravi Prakashaged about 34... years,
S/o M. K. Sharmapresently posted as
District Magistrate -cum- collector, Katihar, Bihar do hereby solemnly affirm and
State as follows:

1. That the Deponent is fully conversant with the facts of the case based on Official records.
2. That the contents of the accompanying reports are true and correct to the best of my knowledge derived from the records.
3. That the annexures to the accompanying report are true copies of their Respective originals.

Rama Nand Supto
J. P. Katihar
4/12/2023



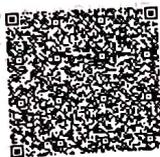
[Signature]
4/12/23
DEPONENT
District Magistrate
Katihar (Bihar)

28777



INDIA JUDICIAL Government of Bihar e-Court Fee

e-Court Fee Receipt No. : BRECR031C231200004143
 Date & Time : 04-Dec-2023 11:39 AM
 Name of the ACC/Registered User : District Co-operative Central Bank, Katihar
 Location : Civil Court Katihar
 Name of Applicant : DEPONENT
 e-Court Fee Amount : 100 (One Hundred Rupees Only)



IN 2301260716

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2. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

28778

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No:200/2014

(C.W.P NO. 3227/1985)

(I.A NO.340/2022)

M.C. Mehta-----Applicant

Versus,

Union Of India & others-----Respondent(s)

**REPORT ON BEHALF OF DISTRICT MAGISTRATE,KATIHAR CUM EX-OFFICIO
CHAIRMAN OF DISTRICT GANGA PROTECTION COMMITTEE AS ASKED VIDE
NOTICE DATED 22/09/2023.IN THE LIGHT OF ORDER DATED 18/09/2023
PASSED BY THE NATIONAL GREEN TRIBUNAL:-**

That in the light of order dated 18/09/2023 The National Green Tribunal ordered The District Magistrate Cum Ex-officio Chairman of District Ganga Protection Committee,Katihar to submit detailed reports in respect of 15 key POLLUTION ISSUES mentioned in the order.

1. The District Magistrate Cum Ex-officio Chairman District Ganga Committee,katihar vide its Letter No. 913 dated 03/11/2023 seeks reports from various departements dealing with different pollution issues as pointed out in the order and the steps taken for prevention & control of pollution in river Ganga and its tributaries and distribuaties.

Copy of letter no.913 dated 03/11/2023 is
Hereby annexed and marked as Annexure 01

2. That Executive Engineer of Public Health Divison of Katihar, filed its detailed report vide Letter No. 3325 dated 24/11/2023 in respect of "Ground Water Contamination with Arensic, Flouride, Nitrate, Iron and Lead which is causing lot of health issues (including Cancer/Gallbladder Cancer) amongst people residing in the Gangetic belt. As per report it is clearly mentioned that Arsenic removal and Iron Removal plants are installed under Mukhyamantri Gramin Peyjal Nishchay Yojana "Har Ghar Nal Ka Jal" Program in 133 Arsenic affected wards and in 3096 iron affected wards in

rural areas respectively which are supplying clean drinking water to the affected rural people. Under the above-mentioned program one Waste Water Disposal Chamber is also constructed at which Arsenic and Iron is collected by Backwash Method in timely manner. After Water evaporates from the chamber, remaining residue is put under ground away from settlements. Residue is not mixed in any River or Pond.

Copy of letter no.913 dated 03/11/2023 is
Hereby annexed and marked as Annexure 02

3. That in the light of aforesaid letter of Mineral Development Officer, Katihar filed its detailed report Vide Letter No 898 dated 23/11/23 in respect of Illegal Sand and Stone Mining, flood plain encroachment and operation of brick kilns on the flood plains of river Ganga, Mahananda and Kosi. As per report, Sand Ghat/Sand Pier is not created in any of the river areas in the DSR approved by SEAC and SEIAA. Due to which Sand Mining is not being done in river areas. No Sand Mining/Stone Mining is permitted in the Katihar District therefore no Heavy Machinery is being Used/Utilised anywhere for Mining and Transportation. Permission for Establishing/Operating brick kilns is not given anywhere along the river banks of river Ganga, Mahananda and Kosi in the district.

Copy of letter no.898 dated 23/11/2023 is
Hereby annexed and marked as Annexure- 03

4. That is Executive Engineer of Flood Control Division, Katihar has filed its detailed report Vide Letter No.1277 dated 24/11/2023 in respect of "Flood Path Encroachment and Operation of Brick Kilns on the flood plains of River Ganga & Shifting of River Ganga from its Original Course". As per report it is mentioned that under flood control division, katihar, River Ganga starts from Signal Tola (Block-Manihari, District-Katihar) to Dinaram Tola (Block - Amdabad) upto West Bengal border. In this reach there is no encroachment and operation of Brick Kilns and River Ganga has gradually shifted towards Left Edge from its Original/Old Course. Satellite Imagery of Shifting of River Ganga since 2016 to 2023 is attached with.

Copy of letter no.1277 dated 25/11/2023 is
Hereby annexed and marked as Annexure- 04

5. That General Manger of District Industry Centre, katihar and Regional Officer of Bihar State Pollultion Board, Purnia filed its detailed report Vide Letter No. 2079 &1517 dated 29/11/2023 & 23/11/23 in respect of "Industrial Pollution-Discharge of Effluents in the Ganga & Its Tributaries and Detailed Status report regarding Quality Assessment of Effluents from all Industrial Areas." As per reports there is no industrial zone established along any river in the district so there is no Industrial Pollution-Discharge of effluents & Waste Water and Waste from Micro Enterprise Units in Kursela, Barari, Manihari and Amdabad is also not discharged in river Ganga and its tributaries. No CETP is established at Katihar Industrial Area. Bihar State Pollultion Control Board collect and analyse water from Kosi river near Kursela every month. Water analyses of last one year is attached which shows that every Parameter is Consistent with pre-determined standards other than number of Bacteria.

Copy of letter no.1277&1517 dated 25/11/2023 & 23/11/23 Hereby annexed and marked as Annexure- 05&06

6. That Civil Surgeon cum Member Secretary District Health Society, Katihar has filed its detailed report in respect of "Biomedical Waste Disposal System" vide Letter No. 1655 dated 29/11/2023. As per report it is clearly mentioned that Health Institutes of District have been affiliated with Bihar State Pollution Control Board. The collection/disposal of bio-medical waste in the government health institutions of the district is being done by synergy Biowaste Management. The list of affiliated government health institutions of the district is being attached with letter.

Copy of letter no.1655 dated 29/11/2023 is Hereby annexed and marked as Annexure- 07

7. That Forest Divisonal Officer, Purnia Forest Divison filed its detailed report in respect of "Conservation of Aquatic species-Gangetic Dolphins, Gharials, Otters, Turtles and Several Aquatic and Terrestials Birds and Plantation on both sides of River" vide Letter No. 3071 dated 29/11/2023. In its report, It is clearly stated that Rescue operations to save various wildlife have been carried out from time to time by Purnia Division. Forest officials are patrolling suspected areas frequently and upon detection of any crime,

cases have been registered. Various awareness and plantation drives have been carried out and bird counting exercise has been carried out in River Ganga in the stretch of Kahalgaon to Manihari under Asian Waterbird Census-2013. It also annexed details of plantation work on both side of river.

Copy of letter no.3071 dated 29/11/2023 is
Hereby annexed and marked as Annexure- 08

8. That Deputy General Manager, Bihar Industrial Area Development Authority, Purnia cluster filed its report in respect of industrial pollution discharge effluents in the tributaries of Ganga River and Hazardous Waste Disposal (status from all industries/industrial estate/thermal power plants/dairy/leather units) in the district of Vide letter No.618 dated 02/12/23. As per report, Water is Disposed within their own premises inside Katihar Industrial area and there is no thermal power/leather industries/dairy unit inside it.

Copy of Letter No.618 dated 02/12/2023 is
Hereby annexed and marked as Annexure- 09

9. That there are four Nagar Panchayats namely Kurela, Barari, Manihari, Ahmdabad & one Nagar Nigam namely Katihar. They all have filed their separate reports in respect of "Sewage being discharges into the river Ganga & tributaries" & "Municipal Solid waste Disposal and Legacy Waste Remediation." Nagar Nigam Katihar communicated that Sewage is not discharged in any river under its area and action will be taken in the future after assessing the need for Sewage line and STP. Door to Door Collection, Segregation and Disposal of Municipal Solid Waste is being done by People Association For Total Help and Youth Applause-JV- Samadhan Sewa Samiti in 30 out of 45 wards of Nagar Nigam. The Remaining 15 wards work is being done by Nagar Nigam with its own resources. The work order has been given to Vilas Garbage Management Pvt-ltd Patna for Legacy Waste Disposal.Four Nagar Panchayats commonly communicated that Primary Segregation (Door to Door Collection) of Municipal Solid Waste was being done. Three Nagar Panchayats namely Barari, Manihari, Ahmdabad have Solid Waste Disposal Plants Installed (MRF- Material Recovery Facility TPD

28782

Capacity) for Secondary Segregation (Waste Disposal) and Legacy Waste Disposal but are not operational due to Land Dispute.
Nagar Panchayat Kursela has no Facility available for Secondary Segregation (Waste Disposal) and Legacy Waste Disposal.

Copy of reports filed by all four Nagar Panchayat and one Nagar Nigam are Hereby annexed and marked as Annexure- 10 to 14

10. That Project Director, Bihar Urban Infrastructure Development Corporation Katihar filed its report in respect Sewage being discharge into the river and tributaries Vide letter No. 234 dated 25/11/2023. As per report, DPR for Septage Treatment Plant (SETP) 180 KL Capacity under Septage Management System at Nagar Panchayat Manihari, Katihar is sent to NMCG, New Delhi through SPMG, Patna, Bihar. Administrative Permission is not received for the same till now.

Copy of Letter No.234 dated 25/11/2023 is Hereby annexed and marked as Annexure- 15

In Compliance of the Notice dated 22/09/2023 this details report along with the annexure being submitted describing in details about the steps taken for prevention and control of pollution in river Ganga and tributaries in the district katihar by District Ganga Protection Committee for information and further direction if required.

The District Magistrate Cum Ex-Officio Chairman
District Ganga Protection Committee, Katihar
District Magistrate
Katihar (Bihar)

Attdanik No 31/2023

शपथ-पत्र

दिनांक... 4/12/2023 को.....
यदि दिन में श्री... Shri Ravi Prakash
पहचान कर्ता..... Rama Nand Sahu
द्वारा पहचान किये जाने का शपथ पत्र की सारी बातों को
पढ़कर/पढ़ाकर और समझकर शपथ पूर्वक घोषणा करते हैं कि
इस पत्र सम्बंधित सभी विषय उनके पूरी जानकारी
और विश्वासानुसार सत्य एवं सही हैं।

Rama Nand Sahu
सरकारी अधिवक्ता
शपथ आयुक्त 4/12/23



(8)

28783

समाहरणालय, कटिहार।

जिला गंगा समिति,



बिहार सरकार

रवि प्रकाश, भा०प्र०से०

जिला पदाधिकारी-सह-
अध्यक्ष जिला गंगा समिति,
कटिहार,

:- 06452-230581 (0)

:- 06452-230880

+91-9473191375

पत्रांक... 913 / गंगा, समिति, दिनांक... 03/11/2023

सेवा में,

उप विकास आयुक्त, कटिहार।
वन प्रमंडल पदाधिकारी, पूर्णियाँ।
नगर आयुक्त, नगर निगम, कटिहार।
सिविल सर्जन, कटिहार।
जिला खनन पदाधिकारी, कटिहार।
महाप्रबंधक, जिला उद्योग केन्द्र, कटिहार।
उप-महाप्रबंधक, बियाडा, भागलपुर कलस्टर।
क्षेत्रीय पदाधिकारी, बिहार राज्य प्रदूषण नियंत्रण पर्षद, पूर्णियाँ।
कार्यपालक अभियंता, पथ निर्माण विभाग, कटिहार।
कार्यपालक अभियंता, लोक स्वास्थ्य प्रमंडल, कटिहार।
कार्यपालक अभियंता, भवन निर्माण विभाग, कटिहार।
कार्यपालक अभियंता, बाढ़ नियंत्रण बाढ़ प्रमंडल, कटिहार।
कार्यपालक पदाधिकारी, कुर्सेला/बरारी/मनिहारी/अमदाबाद।

विषय :- माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No.340/2022) एम०सी० मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग :- माननीय NGT द्वारा प्राप्त आदेश दिनांक 18.09.2023
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No.340/2022) एम०सी० मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन अद्यतन कार्य योजना (Action Plan) राष्ट्रीय स्वच्छ गंगा मिशन के माध्यम से माननीय NGT को उपलब्ध कराया जाना है।

अतः उक्त के आलोक में निदेशित किया जाता है कि माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No.340/2022) एम०सी० मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन हेतु अपने विभाग से संबंधित अद्यतन कार्य योजना (Action Plan) दिनांक 09.11.2023 के पूर्व उपलब्ध कराना सुनिश्चित किया जाय, ताकि ससमय अग्रेतर कार्रवाई किया जा सकें।

अनुलग्नक :- विषयांकित आदेश की छायाप्रति संलग्न।

विश्वासभाजन,

3/11/23
जिला पदाधिकारी-सह-
अध्यक्ष जिला गंगा समिति,
कटिहार।

DRDA

पत्रांक :- 3325/28784

Annexure-02

पत्रांक -

समाहर्ता के गोपनीय शाखा
पत्र प्राप्ति की तिथि 25 NOV 2023
क्रमांक..... 14073.....

जिला पदाधिकारी

कार्यपालक अभियंता,
लोक स्वास्थ्य प्रमडल, कटिहार

कटिहार (बिहार)

जिला पदाधिकारी-सह-
अध्यक्ष, जिला गंगा समिति,
कटिहार

P.O. (21011)

D.D.C.-Cum S.F.O.

D.R.D.A., Kalihar

Date 29/11/23

कटिहार, दिनांक :- 24/11/2023

माननीय राष्ट्रीय हरीत न्यायिकरण (NGI) नई दिल्ली में दायर O.A No. 200/2014
(I.A No.-340/2022) एगो सीओ मेहता बनाम भारत सभ व अन्य में दिनांक-18/09
2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग :- भवदीय पत्रांक-913/गंगा समिति, दिनांक-03.11.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संदर्भ में सादर सूचित करते हुए कहना है कि मुख्यमंत्री पेयजल निश्चय योजना अन्तर्गत "हर घर नल का जल" कार्यक्रम के तहत कटिहार जिलान्तर्गत ग्रामीण क्षेत्रों के 113 आर्सेनिक प्रभावित वार्डों में आर्सेनिक रिमूवल एवं 3096 नल प्रभावित वार्डों में लौह निष्कासन संयंत्र अधिष्ठापन कर ग्रामीणों को आर्सेनिक एवं लौह मुक्त जलापूर्ति की जा रही है। अधिष्ठापित योजना के पास एक Waste Water Disposal Chamber का निर्माण कर समय-समय पर बेकवॉश के द्वारा आर्सेनिक वाले स्थानों पर आर्सेनिक एवं लौह वाले स्थानों पर लौह को Waste Water Disposal Chamber में एकत्रित किया जाता है। Chamber में पानी Evaporate हो जाने पर शेष बचे अवयव को बसावटों से दूर भूमिगत कर दिया जाता है। अवयव को किसी भी नदी, पोखर या तालाब में मिश्रित नहीं किया जाता है।

सादर सूचनार्थ समर्पित।

विश्वासभाजन

24/11/23

कार्यपालक अभियंता

लोक स्वास्थ्य प्रमडल, कटिहार
24/11/23

725
24/11/23

28785

DRDA/सामान्य

Annexure-03

समाहर्ता के गोपनीय शाखा

पत्र प्राप्ति की तिथि 2.4.11.2023

क्रमांक.....

जिला पदाधिकारी

जिला खनन कार्यालय, कटिहार

कटिहार (बिहार)

पत्रांक. 878.../एम0,

दिनांक 23/11/2023

प्रेषक,

खनिज विकास पदाधिकारी
जिला खनन कार्यालय, कटिहार।P.P.O. (अज्ञात)
सेवा में,जिला पदाधिकारी-सह-
अध्यक्ष जिला गंगा समिति,
कटिहार।

D.D.C.-Cum-C.E.O.

D.R.D.A., Katihar

Date 25/11/2023 विषय:-

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली में दायर O.A. NO-200/2014 (I.A NO.340/2022) एम0 सी0 मेहता बनाम भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग:- भवदीय पत्रांक-913/गंगा, समिति, दिनांक-03.11.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT), नई दिल्ली में दायर O.A. NO-200/2014 (I.A NO.340/2022) एम0 सी0 मेहता बनाम भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन हेतु जिला खनन कार्यालय, कटिहार का अद्यतन कार्य योजना निम्न प्रकार है:-

1. कटिहार जिलान्तर्गत गंगा, महानंदा एवं कोशी नदी क्षेत्रान्तर्गत कोई भी बालूघाट SEAC एवं SEIAA के द्वारा अनुमोदित DSR में सृजित नहीं किया गया है। जिसके कारण नदी क्षेत्रों में बालू का खनन कार्य नहीं किया जा रहा है।
2. कटिहार जिला में कोई भी बालूघाट/पत्थर खदान स्वीकृत नहीं होने के कारण कहीं भी खनन/परिवहन हेतु वृहत मशीनों का उपयोग नहीं किया जा रहा है।
3. कटिहार जिला के गंगा, महानंदा एवं कोशी नदी के नदी क्षेत्र किनारे कहीं भी कोई भी ईट-भट्टा स्थापित/संचालित किये जाने की अनुमति नहीं दी गई है।

सादर सूचनार्थ प्रेषित।

विश्वासभाजन

23/11/23

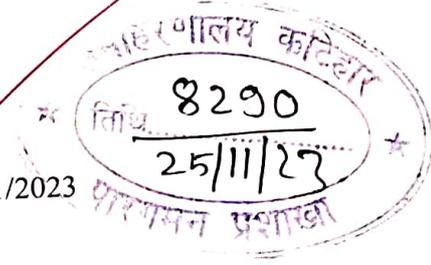
खनिज विकास पदाधिकारी
जिला खनन कार्यालय, कटिहार।

28786

कार्यपालक अभियंता का कार्यालय
बाढ़ नियंत्रण प्रमंडल, कटिहार

पत्रांक...1277.../कटिहार

दिनांक...24.../11/2023



जिला पदाधिकारी
कटिहार

जिला पदाधिकारी-सह-अध्यक्ष जिला गंगा समिति,
कटिहार

D.D.C. Cum-C.E.O. माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A. No.-200/2014 (I.A No. D.R.D.A., Katihar 340/2022) एम0 सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक - 18.09.2023 में पारित आदेश के
Date 27/11/23 अनुपालन के संबंध में।

प्रसंग:- भवदीय पत्रांक - 913/गंगा समिति दिनांक - 03.11.2023

महाशय,

उपरोक्त विषयक प्रासंगिक पत्र से प्राप्त माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A. No.-200/2014 (I.A No.. 340/2022) एम0 सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक - 18.09.2023 में पारित आदेश के अनुपालन में विभाग से संबंधित कंडिका - 07 के क्रमांक - 04 एवं 11 से संबंधित अनुपालन प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु समर्पित की जाती है।

अनुलग्नक:- यथोक्त।

विश्वासभाजन

24.11.23
कार्यपालक अभियंता

बाढ़ नियंत्रण प्रमंडल, कटिहार

436
27-11-23

28787

Report

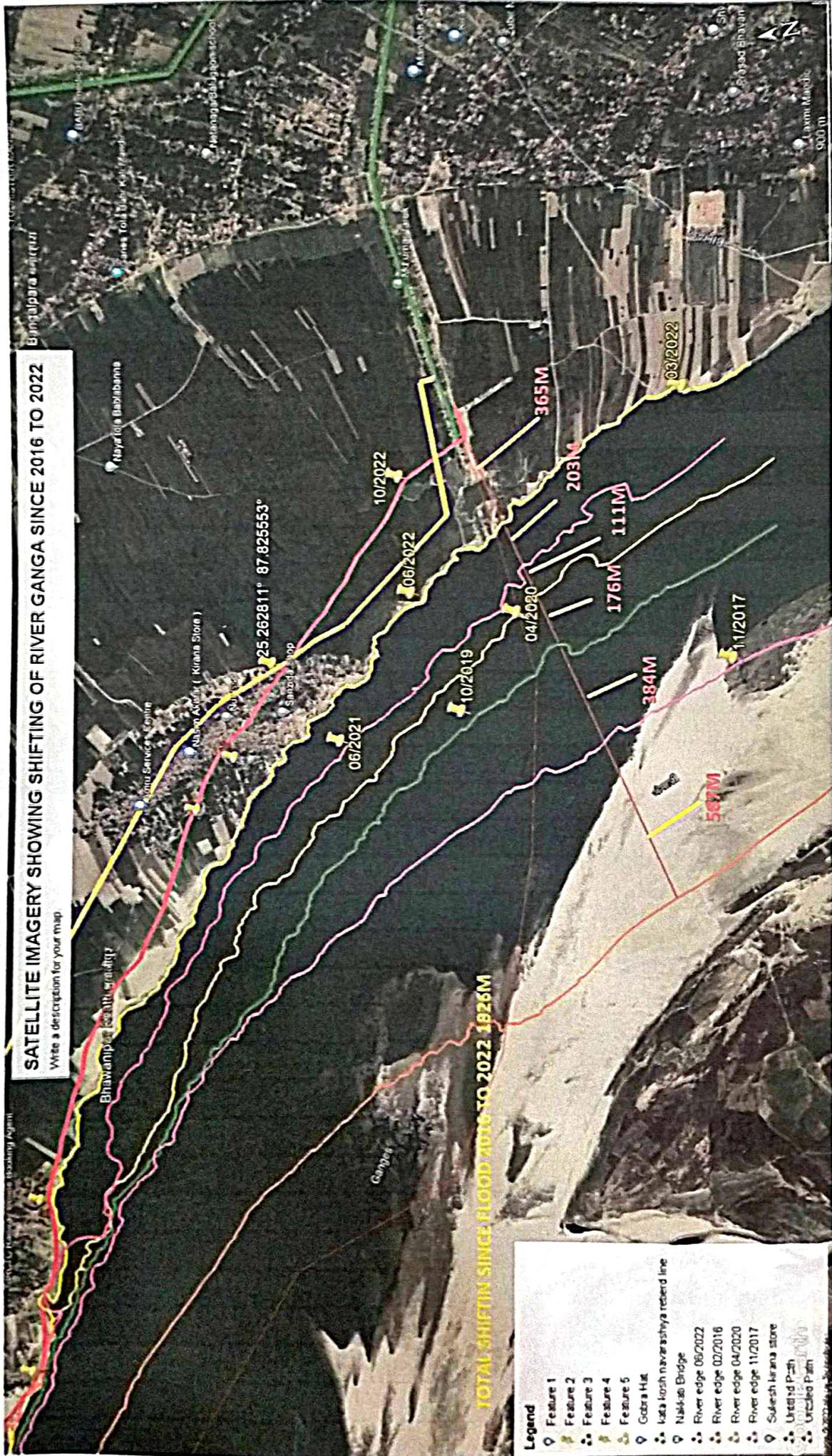
Regarding prevention and Control of Pollution in the river Ganga.

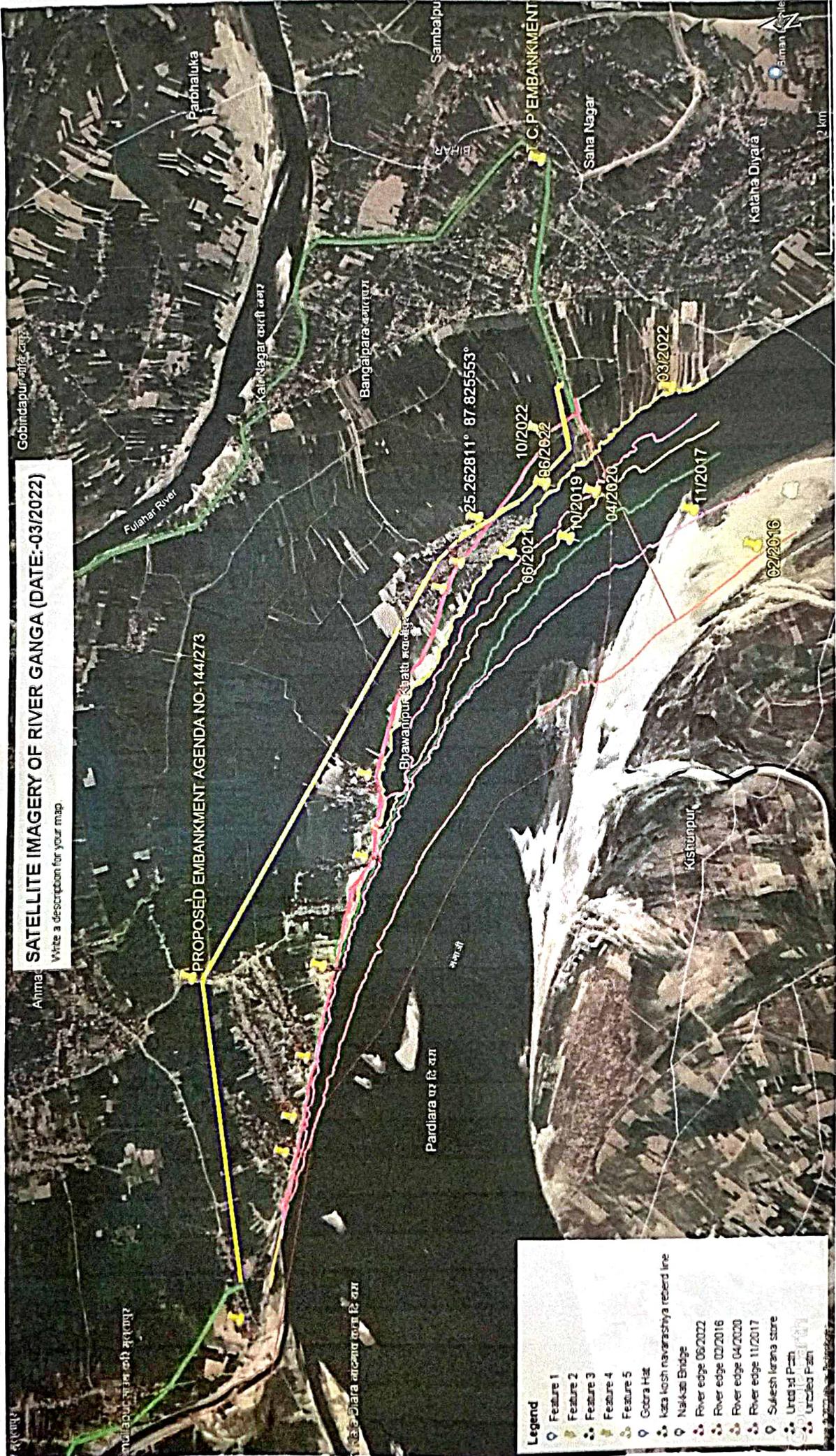
Point No. – 4 Flood Path encroachment and operation of brick Kiln's on the flood plains of River Ganga.	Under Flood Control Division, Katihar, River Ganga starts from signal Tola (Block – Manihari, Dist – Katihar to Dinaram Tola Block – Amdabad, up to West Bengal Border. In this reach there is no encroachment and operation of brick Kiln's in entire reach.
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Point No. – 11 Shifting of river Ganga from its original old course.	<u>Yes</u> Under jurisdiction of Flood Control Division, Katihar, River Ganga gradually shifted towards left edge from original / old course. Shifting of River Ganga since 2016 to 2023 showing through satellite imagery attached.
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Executive Engineer

Flood Control Division, Katihar





(15)

28790

Annexure-05

समाहर्ता के गोपनीय शब्द
पत्र प्राप्ति की तिथि 30 NOV 2023
क्रमांक.....14232.....



बिहार सरकार
उद्योग विभाग

जिला पदाधिकार
कटिहार (बिहार)

कार्यालय महाप्रबंधक, जिला उद्योग केन्द्र, कटिहार।

दूरभाष संख्या - 7320923240

Email Id- gmkatihar1@gmail.com

पत्रांक- 2079

/कटिहार, दिनांक- 29/11/2023

प्रेषक,
D.P.O (81211)

महाप्रबंधक,
जिला उद्योग केन्द्र,
कटिहार।

सेवा में,
D.D.C.-Cum-C.E.O.
D.R.D.A., Katihar
Date 01/12/23

जिला पदाधिकारी -सह- अध्यक्ष जिला गंगा समिति,
कटिहार।

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A. No- 200/2014 (I.A. No- 340/2022) एम० सी० मेहता बनाम् भारत संघ व अन्य में दिनांक- 18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग :- भवदीय पत्रांक- 913/गंगा समिति दिनांक- 03.11.2023

महाशय,

उपरोक्त विषयक प्रासंगिक पत्र से प्राप्त माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A. No- 200/2014 (I.A. No- 340/2022) एम० सी० मेहता बनाम् भारत संघ व अन्य में दिनांक- 18.09.2023 में दिनांक- 18.09.2023 में पारित आदेश के अनुपालन में विभाग से संबंधित कडिका- 06 से संबंधित अनुपालन प्रतिवेदन इस पत्र के साथ संलग्न कर आवश्यक कार्रवाई हेतु समर्पित की जाती है।

अनुलग्नक-यथोक्त।

विश्वासभाजन

Signed 29/11/23

महाप्रबंधक,

जिला उद्योग केन्द्र, कटिहार।

(29/11/23)

756
30/11/23

28791

Report

Regarding prevention and Control of Pollution in the river Ganga.

Point No - 6

Industrial pollution-discharge of effluents in the tributaries of Ganga River and in the main stem itself. Detailed status report regarding quality assessment of effluents from all industrial area may be provided. Similarly, information on CETP performance report and timeline for establishment new CETP may also be furnished.

कटिहार जिला के अन्तर्गत किसी नदी किनारे किसी भी तरह का औद्योगिक प्रांगण स्थापित नहीं है साथ ही कुर्सेला, मनिहारी, बरारी एवं अमदाबाद में लघु उद्योग इकाईयों का गंदा पानी एवं कचरा प्रवाह नहीं किया जाता है।

Sone 29/11/23
General Manger,

DIC, Katihar.
29/11/23

28792



बिहार राज्य प्रदूषण नियंत्रण पर्वद्

परिवेश भवन, पाटलिपुत्र, औद्योगिक क्षेत्र, पटना-800010

पत्रांक 1517
प्रेषक,

निबंधित

पटना, दिनांक:- 23.11.23

सैन कुमार,
क्षेत्रीय पदाधिकारी, पूर्णियाँ

सेवा में,

जिला पदाधिकारी-सह-अध्यक्ष,
जिला गंगा समिति, कटिहार,
जिला-कटिहार।

विषय: माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर
O.A.No.-200/2014 (IA No.-340/2022) एम.सी. मेहता बनाम् भारत संघ
व अन्य में दिनांक 18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग: भवदीय का पत्रांक 913/गंगा समिति, दिनांक 03.11.2023।

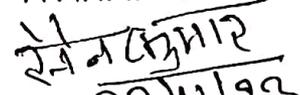
महाशय,

उपरोक्त विषयक भवदीय के प्रासंगिक पत्र के आलोक में वांछित प्रतिवेदन संलग्न की
जा रही है।

भवदीय को सादर सूचनार्थ प्रेषित।

अनु०-यथोपरि।

विश्वासभाजन


22/11/23
(सैन कुमार)

क्षेत्रीय पदाधिकारी, पूर्णियाँ

S.No.	Key Pollution Issues	Status
5	Industrial Pollution-discharge of effluents in the tributaries of Ganga river and in the main stem itself. Detailed status report regarding quality assessment of effluents from all industrial area may be provided. Similarly, information of CETP performance report and timeline for establishment new CETP may also be furnished.	कटिहार जिला में किसी प्रकार का औद्योगिक बहिस्त्राव गंगा नदी/सहायक नदी में निस्सारित नहीं किया जाता है। कटिहार जिला अवस्थित औद्योगिक क्षेत्र में CETP की स्थापना नहीं की गयी है।
10	Others (If any)	बिहार राज्य प्रदूषण नियंत्रण पर्यद द्वारा कटिहार जिला में कुरसेला के पास कोशी नदी का जल का नमूना संग्रहण एवं विश्लेषण कार्य प्रत्येक माह किया जाता है। प्राप्त विश्लेषण से ज्ञात होता है कि नदियों में जीवाणुओं की संख्या को छोड़कर अन्य पारामीटर निर्धारित मानक के अनुकूल पायी गयी है। विगत एक वर्ष का विश्लेषण प्रतिवेदन संलग्न है।

रतन कुमार

28794

Sampling Date	Name Of Monitoring Location	District	pH	Dissolved O2 (mg/L)	BOD (mg/L)	COD (mg/L)	Total Suspended Solids (mg/L)	Total Coliform (MPN/100ml)	Fecal Coliform (MPN/100ml)
30-08-2022	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	8	6.5	2	20	158	160000	54000
29-09-2022	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.38	6.9	1.3	12	58	1700	680
18-10-2022	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	8	7.2	2.5	24	54	2100	1700
10-11-2022	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.53	8.4	1.3	8	90	92000	28000
08-12-2022	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.58	8.2	1	8	10	92000	35000
10-01-2023	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.96	9.3	1	5	58	2200	1700
20-02-2023	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.83	8.1	1.9	16	12	28000	4600
28-03-2023	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.72	8.4	1.2	8	36	22000	4900
26-04-2023	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.13	8.2	2	8	10	160000	92000
23-05-2023	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.98	7	1.7	16	106	54000	24000
24-06-2023	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	8.36	7.1	2.5	24	84	92000	54000
30-08-2023	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.33	7.4	1.2	12	460	4900	3300
13-09-2023	RIVER KOSHI AT KURSHELA AT KATIHAR	KATIHAR	7.01	7.8	1.3	12	288	4900	3300

21/09/23

(20)

Primary Water Quality Criteria for Various Uses

Quality Class (Use Class) Designated best use	Parameter			
	pH	Dissolved Oxygen (D.O.) mg/L Min.	Bio-Chemical Oxygen Demand (B.O.D.) mg/L Max.	Total Coliform MPN/100ml Max.
A Drinking water source without treatment but after disinfections	6.5-8.5	6	2	50
B Outdoor bathing organized	6.5-8.5	5	3	500
C Drinking water source with conventional (treatment followed by disinfections)	6.0-9.0	4	3	5000
D Propagation of Wild life, fisheries	6.5-8.5	4	-	-
E Irrigation, Industrial Cooling, Controlled Waste Disposal	6.5-8.5	-	-	-

Primary Water Quality Criteria for bathing

pH	6.5 to 8.5
Dissolved Oxygen (DO) mg/L	5 or more
Biochemical Oxygen Demand (BOD) mg/L	3 or less
Fecal Coliform (FC) MPN/100ml	500 (desirable) 2500 (Maximum Permissible)

A28796 07

समाहर्ता के गोपनीय शाखा

पत्र प्राप्ति की तिथि.....2.9.NOV-2023



जिला स्वास्थ्य समिति, कटिहार



बिहार सरकार

स्वास्थ्य विभाग, बिहार सरकार

ईमेल :- katihardhs18@gmail.com, CS-9470003366, DPM-9473191881

JRDA

पत्रांक :- 1655

सेवा में,

जिला पदाधिकारी

जिला पदाधिकारी-सह-
अध्यक्ष, जिला गंगा समिति,
कटिहार।

कटिहार (बिहार)

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A No- 200/2014 (I.A No- 340/2022) एम०सी० मेहता बनाम भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन प्रतिवेदन भेजने के संबंध में।

आपका पत्रांक-913/गंगा समिति, दिनांक-03.11.23

दिनांक :- 29.11.23

D.D.C.-Cum C.E.O.

D.R.D.A., Katihar

Date 01/12/23

उपर्युक्त विषयक प्रासांगिक पत्र के आलोक में जिले के स्वास्थ्य संस्थानों का माननीय बिहार राज्य प्रदूषण नियंत्रण पर्षद् से संबद्ध किया गया है। जिले के सरकारी स्वास्थ्य संस्थानों में बायोवेस्ट का उठाव सिनर्जी बायोवेस्ट मैनेजमेंट के द्वारा किया जाता है। संबद्ध किये गये जिले के सरकारी स्वास्थ्य संस्थानों की सूची पत्र के साथ संलग्न कर भवदीय को भेजी जा रही है।
अनु०- यथो०।

जिला कार्यक्रम प्रबंधक,
जिला स्वा०समिति, कटिहार।

विश्वासभाजन,
सिविल सर्जन सह सदस्य सचिव
जिला स्वा०समिति, कटिहार।

739
30/11/23

राष्ट्रीय स्वास्थ्य मिशन

कार्यालय पता : कालीबाड़ी सदर अस्पताल रोड, कटिहार



दूरभाष संख्या : 06452-295350

28797

District Health Society, Katihar

District	Name of Facility	Facility Level (DH/SDH/RH/CHC/PHC/APHC)
KATI HAR	AMDABAD	PHC
	AZAMNAGAR	CHC
	3 BALRAMPUR	PHC
	4 BARSOI	PHC
	5 BARARI	CHC
	6 DANDKHORA	CHC
	7 HASANGANJ	PHC
	8 FALKA	CHC
	9 KORHA	CHC
	10 KURSELA	CHC
	11 KADWA	CHC
	12 MANIHARI	PHC
	13 MANSABI	CHC
	14 PRANPUR	CHC
	15 SAMELI	CHC
	16 SADAR PHC	PHC
	17 RH BARARI	RH
	18 SDH MANIHARI	SDH
	19 SDH BARSOI	SDH
	20 SADAR HOSPITAL	DH

(23)

SI.	District	Block	Name of HCF	Type of HCF
				APHC
578	Katihar	AMADBAD	Durgapur	APHC
579	Katihar	AMADBAD	Kishanpur	APHC
580	Katihar	AMADBAD	Dillili Diwanganj	APHC
581	Katihar	AZAMNAGAR	Salmari	APHC
582	Katihar	AZAMNAGAR	Khuriyal	APHC
583	Katihar	AZAMNAGAR	Mallikpur Nimol	APHC
584	Katihar	AZAMNAGAR	Nimol	APHC
585	Katihar	BALRAMPUR	Balrampur	APHC
586	Katihar	BALRAMPUR	Kalyangawn	APHC
587	Katihar	BALRAMPUR	Ajhrail	APHC
588	Katihar	BALRAMPUR	Telta	APHC
589	Katihar	BARARI	Semapur	APHC
590	Katihar	BARARI	Bhawanipur	APHC
591	Katihar	BARARI	Bakiya Diyra	APHC
592	Katihar	BARARI	Sukhasan	APHC
593	Katihar	BARARI	Sujapur	APHC
594	Katihar	BARSOI	Sudhani	APHC
595	Katihar	BARSOI	Gwaltoli	APHC
596	Katihar	BARSOI	Bidhor	APHC
597	Katihar	BARSOI	Karnpur	APHC
598	Katihar	DANDKHORA	Soriya	APHC
599	Katihar	DANDKHORA	Mohni	APHC
600	Katihar	FALKA	Morsanda	APHC
601	Katihar	FALKA	Pothiya	APHC
602	Katihar	FALKA	Rahta	APHC
603	Katihar	HASANGANJ	Malmadiya	APHC
604	Katihar	KADWA	Mahinagar	APHC
605	Katihar	KADWA	Baliyabelon	APHC
606	Katihar	KADWA	Bhelaganj	APHC
607	Katihar	KADWA	Sonali	APHC
608	Katihar	KADWA	Chawki	APHC
609	Katihar	KADWA	Kumdhi	APHC
610	Katihar	KATIHAR SADAR	Pokhariya	APHC
611	Katihar	KATIHAR SADAR	Haflaganj	APHC

28799

612	Katihar	KORHA	Pawai	APHC
613	Katihar	KORHA	Kheriya	APHC
614	Katihar	KORHA	Binodpur	APHC
615	Katihar	KURSELA	Balth Maheshpur	APHC
616	Katihar	MANIHARI	Kumaripur	APHC
617	Katihar	MANIHARI	Gandhitola	APHC
618	Katihar	MANIHARI	MujwarTal	APHC
619	Katihar	MANSAHI	Kuretha	APHC
620	Katihar	PRANPUR	Roshna	APHC
621	Katihar	PRANPUR	Sahja	APHC
622	Katihar	SAMELI	Dumar	APHC

622
578
45

(25)

324

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SN	District Name	Name of Block	Name of HSC
3817	Katihar	Ahmadabad	किशनपुर
3818	Katihar	Ahmadabad	चौकिया
3819	Katihar	Ahmadabad	पहाड़पुर,
3820	Katihar	Ahmadabad	किशनपुर
3821	Katihar	Ahmadabad	चौकिया पहाड़पुर,
3822	Katihar	Ahmadabad	बैरिया
3823	Katihar	Ahmadabad	खट्टी
3824	Katihar	Ahmadabad	झोलाबथना
3825	Katihar	Ahmadabad	गोविन्दपुर
3826	Katihar	Ahmadabad	नौरसिया
3827	Katihar	Ahmadabad	बैदा
3828	Katihar	Ahmadabad	गौरीपुर
3829	Katihar	Ahmadabad	नीरपुर
3830	Katihar	Ahmadabad	चामा ,
3831	Katihar	Ahmadabad	किर्तीटोला,
3832	Katihar	Ahmadabad	प्राणपुर,
3833	Katihar	Ahmadabad	मायामारी
3834	Katihar	Ahmadabad	छोटा लखनपुर,
3835	Katihar	Ahmadabad	बड़ा निताय टोला
3836	Katihar	Ahmadabad	डकरा इंगलिश
3837	Katihar	Azamnagar	घोड़दह
3838	Katihar	Azamnagar	सलमारी
3839	Katihar	Azamnagar	शीतलमणी
3840	Katihar	Azamnagar	मुकुरिया
3841	Katihar	Azamnagar	खरसौता
3842	Katihar	Azamnagar	पलसा
3843	Katihar	Azamnagar	गायघट्टा
3844	Katihar	Azamnagar	बलतर
3845	Katihar	Azamnagar	बघछल्ला

SN	District Name	Name of Block	Name of HSC
3846	Katihar	Azamnagar	सिंहपुर
3847	Katihar	Azamnagar	बघनोचा
3848	Katihar	Azamnagar	चेलहर
3849	Katihar	Azamnagar	निमौल
3850	Katihar	Azamnagar	मल्लिकपुर
3851	Katihar	Azamnagar	तेघड़ा
3852	Katihar	Azamnagar	सिकटिया
3853	Katihar	Azamnagar	बाराहाट
3854	Katihar	Azamnagar	जलकी
3855	Katihar	Azamnagar	कन्दौल
3856	Katihar	Azamnagar	गोरखपुर
3857	Katihar	Azamnagar	सिंघौल
3858	Katihar	Azamnagar	खुरियाल
3859	Katihar	Azamnagar	दमदमा
3860	Katihar	Azamnagar	अरिहाना
3861	Katihar	Azamnagar	गझौट
3862	Katihar	Azamnagar	महेशपुर
3863	Katihar	Azamnagar	विशनपुर
3864	Katihar	Azamnagar	हाटबेरोल
3865	Katihar	Azamnagar	कन्हरिया
3866	Katihar	Azamnagar	जोकर
3867	Katihar	Azamnagar	रोहिया
3868	Katihar	Azamnagar	पिढल
3869	Katihar	Azamnagar	बालूगंज
3870	Katihar	Azamnagar	इमामनगर
3871	Katihar	Azamnagar	मुरबतपुर
3872	Katihar	Azamnagar	बेरीया
3873	Katihar	Azamnagar	चाँदपुर
3874	Katihar	Katihar	हफलागंज
3875	Katihar	Katihar	बठैली.

SN	District Name	Name of Block	Name of HSC
3876	Katihar	Katihar	परतेली
3877	Katihar	Katihar	बेलवा
3878	Katihar	Katihar	सिरसा
3879	Katihar	Katihar	मनिया
3880	Katihar	Katihar	चिलमारा फसिया
3881	Katihar	Katihar	खैरा
3882	Katihar	Katihar	गोलाघाट
3883	Katihar	Katihar	हाजीपुर
3884	Katihar	Katihar	छिटावाडी
3885	Katihar	Dandkhora	मोहनी
3886	Katihar	Dandkhora	.भमरैली
3887	Katihar	Dandkhora	डंडखोरा
3888	Katihar	Dandkhora	.द्वाशय
3889	Katihar	Dandkhora	.तिलास
3890	Katihar	Dandkhora	महेशपुर पटहरा
3891	Katihar	Dandkhora	गोरफर
3892	Katihar	Dandkhora	सोती
3893	Katihar	Hasanganj	हसनगंज
3894	Katihar	Hasanganj	. भर्षा
3895	Katihar	Hasanganj	.रामपुर
3896	Katihar	Hasanganj	बलुआ
3897	Katihar	Hasanganj	महमदिया
3898	Katihar	Hasanganj	.देढ़वा
3899	Katihar	Hasanganj	दहियारगंज
3900	Katihar	Hasanganj	रटनी
3901	Katihar	Hasanganj	ठेघवा
3902	Katihar	Balrampur	खैरन
3903	Katihar	Balrampur	महिसाल
3904	Katihar	Balrampur	पलसा
3905	Katihar	Balrampur	.बलरामपुर

SN	District Name	Name of Block	Name of HSC
3906	Katihar	Balrampur	कानसोई
3907	Katihar	Balrampur	मल्लिकपुर
3908	Katihar	Balrampur	.सिंहागॉव
3909	Katihar	Balrampur	माधोपुर.
3910	Katihar	Balrampur	बगडोंगरा
3911	Katihar	Balrampur	दिघलदरिया
3912	Katihar	Balrampur	. आदमपुर
3913	Katihar	Balrampur	लहछौर
3914	Katihar	Balrampur	वीरनगर
3915	Katihar	Balrampur	भैमाल
3916	Katihar	Balrampur	बालुगंज
3917	Katihar	Balrampur	सरिफनगर
3918	Katihar	Balrampur	मेंदीपुर
3919	Katihar	Balrampur	लोहागाडा
3920	Katihar	Balrampur	साहपुर
3921	Katihar	Balrampur	कमरा
3922	Katihar	Pranpur	रोशना
3923	Katihar	Pranpur	बैना
3924	Katihar	Pranpur	.केहुनियों
3925	Katihar	Pranpur	बरस्तौल
3926	Katihar	Pranpur	महादेवपुर
3927	Katihar	Pranpur	रामचन्द्रपुर
3928	Katihar	Pranpur	धरहन
3929	Katihar	Pranpur	काठघर
3930	Katihar	Pranpur	परसा (बुधनगर)
3931	Katihar	Pranpur	सहजा
3932	Katihar	Pranpur	खोजाटीहाट
3933	Katihar	Pranpur	सिरन्डा
3934	Katihar	Pranpur	बुधनगर
3935	Katihar	Pranpur	धवौल

SN	District Name	Name of Block	Name of HSC
3936	Katihar	Pranpur	मझेली
3937	Katihar	Mansahi	कुरेठा
3938	Katihar	Mansahi	मनसाही
3939	Katihar	Mansahi	बथना
3940	Katihar	Mansahi	कजरा
3941	Katihar	Mansahi	मरंगी
3942	Katihar	Mansahi	.जयनगर
3943	Katihar	Mansahi	.मोहनपुर
3944	Katihar	Mansahi	लहसा
3945	Katihar	Mansahi	एरोना
3946	Katihar	Mansahi	भेरमारा
3947	Katihar	Mansahi	साहेवनगर
3948	Katihar	Mansahi	कुरैल
3949	Katihar	Barsoi	कचना
3950	Katihar	Barsoi	.सुधानी
3951	Katihar	Barsoi	आबादपुर
3952	Katihar	Barsoi	रंगामटिया
3953	Katihar	Barsoi	हाटबोंगरा
3954	Katihar	Barsoi	जमीरा
3955	Katihar	Barsoi	.मनमन.
3956	Katihar	Barsoi	शिवानंदपुर
3957	Katihar	Barsoi	दासग्राम
3958	Katihar	Barsoi	कर्णपुर
3959	Katihar	Barsoi	खेमपुर
3960	Katihar	Barsoi	महेशपुर
3961	Katihar	Barsoi	छोगरा
3962	Katihar	Barsoi	वाजिदपुर
3963	Katihar	Barsoi	बेलवा
3964	Katihar	Barsoi	गांजन
3965	Katihar	Barsoi	पोमरा

SN	District Name	Name of Block	Name of HSC
3966	Katihar	Barsoi	रघुनाथपुर
3967	Katihar	Barsoi	जलकुम्भर
3968	Katihar	Barsoi	शिकारपुर हाट
3969	Katihar	Barsoi	बलरामपुर
3970	Katihar	Barsoi	रहमानपुर
3971	Katihar	Barsoi	बांसगँव
3972	Katihar	Barsoi	सीताबधर
3973	Katihar	Barsoi	एकसल्ला
3974	Katihar	Barsoi	बसंतपुर
3975	Katihar	Barsoi	बांसकोट गोविन्दपुर
3976	Katihar	Barsoi	पराह गौन
3977	Katihar	Barsoi	चौन्द
3978	Katihar	Barsoi	हमराय
3979	Katihar	Barsoi	मोलनापुर
3980	Katihar	Barsoi	इमादपुर
3981	Katihar	Manihari	मुजवरटाल.
3982	Katihar	Manihari	बाणीपुर
3983	Katihar	Manihari	कुमारीपुर
3984	Katihar	Manihari	.गुआगाछी
3985	Katihar	Manihari	.महुअर
3986	Katihar	Manihari	.पागलबाडी
3987	Katihar	Manihari	मदारीचक.
3988	Katihar	Manihari	कमालपुर
3989	Katihar	Manihari	. अवधपुर
3990	Katihar	Manihari	दिलारपुर
3991	Katihar	Manihari	नवाबगंज
3992	Katihar	Manihari	बौलिया
3993	Katihar	Manihari	मिर्जापुर
3994	Katihar	Manihari	. मियांपुर
3995	Katihar	Manihari	बगरी

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SN	District Name	Name of Block	Name of HSC
3996	Katihar	Manihari	मेदिनीपुर
3997	Katihar	Manihari	बाघमारा
3998	Katihar	Manihari	नारायणपुर
3999	Katihar	Manihari	नीमा
4000	Katihar	Manihari	हँसवर
4001	Katihar	Manihari	कांटाकोश
4002	Katihar	Manihari	सुरापारटाल
4003	Katihar	Manihari	केवालाडाला
4004	Katihar	Manihari	महेशपुर सीज सं०-८
4005	Katihar	Manihari	चिकनी आदिवासी टोला
4006	Katihar	Manihari	बौलिया दियारा
4007	Katihar	Manihari	बगुलागड
4008	Katihar	Barari	जौनियों
4009	Katihar	Barari	काँवर
4010	Katihar	Barari	मरघिया
4011	Katihar	Barari	कांतनगर
4012	Katihar	Barari	सुखासन
4013	Katihar	Barari	सेमापुर
4014	Katihar	Barari	बलुआ
4015	Katihar	Barari	काढ़ागोला घाट
4016	Katihar	Barari	बकिया दियारा
4017	Katihar	Barari	गजंरा
4018	Katihar	Barari	रौनियों
4019	Katihar	Barari	भण्डारतल
4020	Katihar	Barari	जगदीशपुर
4021	Katihar	Barari	अनारकोल
4022	Katihar	Barari	दुर्गापुर
4023	Katihar	Barari	करामतपुर
4024	Katihar	Barari	गिद्धाबाड़ी
4025	Katihar	Barari	कटौतिया

SN	District Name	Name of Block	Name of HSC
4026	Katihar	Barari	गुरुमेला
4027	Katihar	Barari	बंसगढ़ा
4028	Katihar	Barari	अमीनाबाद
4029	Katihar	Barari	बक्कीकोल
4030	Katihar	Barari	सोती
4031	Katihar	Barari	चिकनी
4032	Katihar	Barari	रानीचक
4033	Katihar	Barari	सिक्कट
4034	Katihar	Barari	भैंसदियरा
4035	Katihar	Barari	परजेली
4036	Katihar	Barari	सहुरिया
4037	Katihar	Barari	बिन्दटोली
4038	Katihar	Barari	लक्ष्मीपुर
4039	Katihar	Barari	भंडारटोला उत्तर
4040	Katihar	Barari	सिसिया
4041	Katihar	Barari	सिरकट्टा
4042	Katihar	Barari	हासिम्पुर
4043	Katihar	Kursela	डूमरिया
4044	Katihar	Kursela	कुरसेला
4045	Katihar	Kursela	कटरिया
4046	Katihar	Kursela	मजदिया
4047	Katihar	Kursela	बत्थी महेशपुर .
4048	Katihar	Kursela	भदैयाटोला
4049	Katihar	Kursela	.खेरिया
4050	Katihar	Kursela	जरलाही
4051	Katihar	Kursela	कमलकाँटी
4052	Katihar	Kursela	तेघडिया मिलिक
4053	Katihar	Kohra	रामपुर
4054	Katihar	Kohra	कोलासी
4055	Katihar	Kohra	रौतारा

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SN	District Name	Name of Block	Name of HSC
4056	Katihar	Kohra	खेरिया
4057	Katihar	Kohra	पचमा
4058	Katihar	Kohra	बहरखाल
4059	Katihar	Kohra	सिसिया
4060	Katihar	Kohra	दिघरी
4061	Katihar	Kohra	चन्दवा
4062	Katihar	Kohra	मकईपुर
4063	Katihar	Kohra	मुसापुर
4064	Katihar	Kohra	बौरा
4065	Katihar	Kohra	मकदमपुर
4066	Katihar	Kohra	केशरगंज ललिया
4067	Katihar	Kohra	फुलवरिया
4068	Katihar	Kohra	बिन्जी
4069	Katihar	Kohra	विनोदपुर
4070	Katihar	Kohra	रजबाड़ा
4071	Katihar	Kohra	सिमरिया
4072	Katihar	Kohra	परमानन्दपुर
4073	Katihar	Kohra	कुम्हड़ा
4074	Katihar	Kohra	बसगाढ़ा
4075	Katihar	Kohra	बिशहरिया
4076	Katihar	Kohra	झिकटिया
4077	Katihar	Kohra	धुमगढ़
4078	Katihar	Kohra	गोरगावों
4079	Katihar	Kohra	गोंदवारा
4080	Katihar	Kohra	सदलपुर कला
4081	Katihar	Kohra	भटबारा
4082	Katihar	Kohra	नक्कपुर
4083	Katihar	Kohra	मथुरा मुस्लीम टोला
4084	Katihar	Kohra	महिगाथपुर
4085	Katihar	Falka	महिगाथपुर

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SN	District Name	Name of Block	Name of HSC
4086	Katihar	Falka	राजधानी
4087	Katihar	Falka	रहटा
4088	Katihar	Falka	झगडूचक
4089	Katihar	Falka	गयारहिका
4090	Katihar	Falka	भंगहा
4091	Katihar	Falka	बेलगच्छी
4092	Katihar	Falka	मधेली
4093	Katihar	Falka	सोहथा
4094	Katihar	Falka	बभनी
4095	Katihar	Falka	रानीसिमरिया
4096	Katihar	Falka	भरसिया
4097	Katihar	Falka	दरमाही
4098	Katihar	Falka	लक्ष्मीपुर
4099	Katihar	Falka	बरेटा
4100	Katihar	Falka	छोटी चात्तर
4101	Katihar	Falka	चन्दवाँ
4102	Katihar	Falka	गिरीयावाँ
4103	Katihar	Falka	मधेली
4104	Katihar	Falka	सोहथा घाट
4105	Katihar	Sameli	शर्माचकला
4106	Katihar	Sameli	डूमर
4107	Katihar	Sameli	समेली
4108	Katihar	Sameli	चौदपुर
4109	Katihar	Sameli	मोहजान
4110	Katihar	Sameli	छोहार
4111	Katihar	Sameli	दीरा चौदपुर
4112	Katihar	Sameli	मलहरिया
4113	Katihar	Sameli	सलेमपुर
4114	Katihar	Sameli	खोंटा
4115	Katihar	Sameli	विस्नीचक

SN	District Name	Name of Block	Name of HSC
4116	Katihar	Sameli	बखरी
4117	Katihar	Sameli	रामनगर
4118	Katihar	Kadawa	कुरसेल
4119	Katihar	Kadawa	भर्रा
4120	Katihar	Kadawa	रिजवानपुर
4121	Katihar	Kadawa	रौनियों
4122	Katihar	Kadawa	रानीकोला
4123	Katihar	Kadawa	सनकतरा
4124	Katihar	Kadawa	बैदा
4125	Katihar	Kadawa	कल्याणी
4126	Katihar	Kadawa	बघवा
4127	Katihar	Kadawa	कुरुम
4128	Katihar	Kadawa	चौकी
4129	Katihar	Kadawa	मेढौल
4130	Katihar	Kadawa	मल्लिकपुर
4131	Katihar	Kadawa	. कामरु
4132	Katihar	Kadawa	चान्दपुर
4133	Katihar	Kadawa	. रोशनगंज
4134	Katihar	Kadawa	भेलागंज
4135	Katihar	Kadawa	तैयबपुर बेस्ट
4136	Katihar	Kadawa	कचौड़ा
4137	Katihar	Kadawa	कदवा
4138	Katihar	Kadawa	कन्टिया
4139	Katihar	Kadawa	निस्ता
4140	Katihar	Kadawa	पहिलागढ़
4141	Katihar	Kadawa	धनगामा
4142	Katihar	Kadawa	सागरथ
4143	Katihar	Kadawa	परभैली

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Annexure-08

समाहर्ता के गोपनीय शाखा
पत्र प्राप्ति की तिथि... 3.0.NOV.2023
क्रमांक... 1.4.2.1.8.....



बिहार सरकार
पर्यावरण, वन एवं जलवायु परिवर्तन विभाग

कार्यालय :- वन प्रमंडल पदाधिकारी, पूर्णियाँ वन प्रमंडल, पूर्णियाँ।
नियर गिरजा चौक, मुख्य डाकघर के सामने पो-जिला-पूर्णियाँ - 854301

Ph. No.- 06454 242744

पत्र संख्या :- 3071

RDA
जिला पदाधिकारी
कटिहार (बिहार)

M. P. O (बिहार)

सेवा में,

भास्कर चन्द्र भारती, भा.व.रो.,
वन प्रमंडल पदाधिकारी,
पूर्णियाँ वन प्रमंडल, पूर्णियाँ।

जिला पदाधिकारी,
कटिहार।

पूर्णियाँ, दिनांक :- 29.11.2023

D.D.C.-Cum-C.E.O.
D.R.D.A., Katiहार
Date 01/12/23

विषय :-
माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No.340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग :- आपका पत्रांक-913/गंगा समिति, दिनांक-03.11.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र द्वारा माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No.340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन कार्य योजना की मांग की गयी है। उक्त पारित आदेश के कंडिका सं0- 07 के आलोक में गंगा प्रोटेक्शन कमिटी से संबंधित वन प्रमंडल पूर्णियाँ द्वारा किए गए कार्यों से संबंधित प्रतिवेदन इस पत्र के साथ संलग्न कर भेजी जा रही है।

कृपया प्राप्ति स्वीकर की जाये।

अनु0-यथोक्त।

विश्वासभाजन,

29/11/23.
वन प्रमंडल पदाधिकारी,
पूर्णियाँ वन प्रमंडल, पूर्णियाँ

754
30/11/23

Work done by Forest Dept. on the Following Key Pollution Issues in the State of Bihar in Katihar District

S.No.	Key Pollution Issues	Forest Dept.	Remarks
1	Groundwater Contamination with Arsenic, Fluoride, Nitrate, Iron & Lead. Its causing lot of health issues (including cancer/ Gallbladder cancer) amongst people residing in the Gangetic belt.	N/A	
2	Sewage being discharges into the river and tributaries- Sewage that includes domestic wastes, hospital wastes, industrial areas etc. Sewerage of rural and urban areas. STP for all major towns in the Ganga basin are required and the operation of the same must be monitored on regular basis. TC/FC is reportedly very high in the main Ganga River (after Patna)	N/A	
3	Illegal sand and stone mining- by use of heavy machinery results in damage to the river ecology, depletion of ground water, ecological damage to the aquatic species and migratory birds, erosion of river bank and flood plains, damage to infrastructural projects, loss of royalty and cess, etc.	N/A	
4	Flood plain encroachment and operation of brick Kilns on floodplains of River Ganga.	N/A	
5	Conservation of Aquatic species- Gangetic Dolphins, gharial, otters, turtles and several aquatic and terrestrial birds. Bank feature alteration due to land- use changes such as agriculture, construction activities and sand mining has disrupted the lateral connectivity of the river in the floodplain. Sandbar cultivation in the states of Bihar and Jharkhand has rendered the habitat unsuitable for use as nesting sites by turtles and island-nesting birds. These existing threats are further heightened by the impacts of climate change and altered water quality, questioning the survival of the aquatic species.	<ul style="list-style-type: none"> • Rescue operations to save various wildlife like Ghariyal, Dolphins, turtles etc. have been carried out time to time by Purnea Forest Division. Rescued wild animals have been released back safely to River Ganga in Manihari Ghat of Katihar Distt. • Various seizures of Turtles have been made with the help of Railway Authorities as well. • Forest Officials are patrolling suspected areas frequently and upon detection of any crime, cases have been registered. • Various awareness drives have been carried to make people aware about the importance of plantation and conservation of biodiversity. • Bird counting exercise has been carried out in River Ganges in the stretch of Kahalgaon to Manihari under Asian Waterbird Census – 2023. The same will be also done in year 2024. 	
6	Industrial Pollution- discharge of effluents in the tributaries of Ganga river and in the main stem itself. Detailed status report regarding quality assessment of effluents from all industrial area may be provided.	N/A	

performance report and timeline for establishment new CETP may also be furnished.																				
7 Plantation on both sides of river	<ul style="list-style-type: none"> Plantation on different sites of Canals connected to tributaries/ distributaries of Ganga river have been done. Report of last five years plantation done by Purnea Forest Division in Katihar Distt. are as below:- <table border="1" data-bbox="858 584 1198 790"> <thead> <tr> <th>S.No.</th> <th>FY</th> <th>No. of Plants</th> </tr> </thead> <tbody> <tr> <td>1</td> <td>2019-20</td> <td>37050</td> </tr> <tr> <td>2</td> <td>2020-21</td> <td>83600</td> </tr> <tr> <td>3</td> <td>2021-22</td> <td>21000</td> </tr> <tr> <td>4</td> <td>2022-23</td> <td>26300</td> </tr> <tr> <td>5</td> <td>2023-24</td> <td>32000</td> </tr> </tbody> </table> <ul style="list-style-type: none"> More plantation sites have been selected for plantation (more than 2 lakh plants) along river & Canals under 4th Krishi Road Map. Under Jal Jeevan Hariyali Scheme, plants have been distributed among Jeevika Didis, Farmers, Students, various organizations to carry out plantation in the villages near River Ganges. Using "Chalant Paudha Vikray Kendra", plants have been distributed among general public at their door steps. 	S.No.	FY	No. of Plants	1	2019-20	37050	2	2020-21	83600	3	2021-22	21000	4	2022-23	26300	5	2023-24	32000	
S.No.	FY	No. of Plants																		
1	2019-20	37050																		
2	2020-21	83600																		
3	2021-22	21000																		
4	2022-23	26300																		
5	2023-24	32000																		
8 Biomedical waste disposal system- many big towns and cities like Patna, Buxar, Bhagalpur, etc. have numerous health clinics and hospitals	N/A																			
9 Hazardous waste disposal system (Status from all Industries/ Industrial areas)	N/A																			
10 Municipal Solid waste disposal and legacy waste remediation.	N/A																			
11 Shifting of River Ganga from its original/ old course.	N/A																			


 29/11/23
 Divisional Forest Officer,
 Purnea

28814

बिहार औद्योगिक क्षेत्र विकास प्राधिकार

Annexure-09

पूर्णिया कलस्टर कार्यालय:- औद्योगिक विकास केन्द्र मरंगा, पूर्णियाँ
मुख्यालय:- प्रथम तल, उद्योग भवन, पूर्वी गाँधी मैदान, पटना-800004
Website-www.biadabihar.in, Email- biada-bih@gov.in Phone: 0612-3244029/3675296/Fax 2675889

पत्रांक:- 118

दिनांक 02/11/23

प्रेषक:- उप महाप्रबंधक
बियाडा, पूर्णियाँ कलस्टर

सेवा में,

जिला पदाधिकारी-सह-
अध्यक्ष जिला गंगा समिति, कटिहार

विषय:- NGT, New Delhi द्वारा दायर O.A.No-200/2014 (I.A No.340/2022) एम0 सी0 मेहता बनाम भारत संघ व अन्य में दिनांक-18.09.23 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग:- भवदीय पत्रांक-913 दिनांक-03.11.23

महाशय,

उपर्युक्त विषयक आपके पत्रांक 913 दिनांक 03.11.2023 के आलोक में बियाडा से संबंधित कडिका का उत्तर निम्नवत है:-

क्र0	माननीय एन0जी0टी0 के आदेश में उल्लेखित प्रमुख बिन्दु	स्तंभ 2 में उल्लेखित मुद्दे से संबंधित विभाग का प्रतिवेदन
6	Industrial Pollution- Discharge of effluents in the tributaries of Ganga River and in the main stem itself, Detailed status reports regarding quality assessment of effluents from all industrial area may be provided. Similar, information of CEPT performance report and time line for establishment new CEPT may also be	औद्योगिक प्रांगण, कटिहार के अंतर्गत इकाईयों के द्वारा अपने परिसर में ही जल का निस्तारण कर लिया जाता है।
9	Hazardous waste disposal (Status from all Industries/Industrial estate/thermal power plants/dairy/leather units in the 38 districts of Bihar भवदीय सूचनाओं प्रेषित। सादर।	औद्योगिक प्रांगण, कटिहार के अंतर्गत कोई भी थर्मल पावर, लेदर इण्डस्ट्रीज एवं डेयरी इकाई स्थापित नहीं है।

निष्पत्ति

उप महाप्रबंधक

बियाडा, पूर्णियाँ कलस्टर।

2881510

समाहर्ता के गोपनीय शाख
पत्र प्राप्ति की तिथि... 30 NOV 2023

क्रमांक.....

कार्यालय, कार्यपालक पदाधिकारी, नगर पंचायत, कुर्सेला

DRDA



अजय कुमार

कार्यपालक पदाधिकारी, न०प०, कुर्सेला

मोबाईल- +91-9431818329

E-mail :-

nagarpanchayatkursela@gmail.com

जिला पदाधिकारी

कटिहार (बिहार)

पत्रांक... १५५ /

P.P.O. सेवा भं.

जिला पदाधिकारी-सह-अध्यक्ष
जिला गंगा समिति, कटिहार।

दिनांक ३०/११/२३

D.D.C.-Cum-CEO.
D.R.D.A., Katihar
Date 01/12/23

माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A No-200/2014 (LA No-340/2022) एम०सी० मेहता बनाम भारत संघ व अन्य में दिनांक 18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग:- मवदीय पत्रांक 913/गंगा, समिति, दिनांक 03.11.2023

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के संबंध में सादर पूर्वक कहना है कि नगर पंचायत, कुर्सेला अन्तर्गत माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A No-200/2014 (LA No-340/2022) एम०सी० मेहता बनाम भारत संघ व अन्य में दिनांक 18.09.2023 में पारित आदेश के अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर इस पत्र के साथ संलग्न कर भेजा जा रहा है।

सादर सूचनार्थ समर्पित।

अनुलग्नक:- यथोक्त।

विश्वासभाजन

कार्यपालक पदाधिकारी

नगर पंचायत कुर्सेला।

30/11/23

751
30/11/23

Nagar Panchayat Kursela

- Municipal solid waste disposal and legacy waste remediation.
- 5- Total per day Generation of Municipal Solid waste – 06 to 10 TPD
 - 6- Primary Segregation (Door to Door Collection) – Yes
 - 7- Secondary Segregation (Waste Disposal) – NA
 - 8- Legacy waste Disposal – NA

A 30.11.2023
Executive Officer

Nagar Panchayat, Kursela

30/11/22

28817

Annexure-11

कार्यालय नगर पंचायत, बरारी।

नगर पंचायत
बरारी



रणधीर लाल
कार्यपालक पदाधिकारी,
—सह—दण्डाधिकारी, नगर
E-mail - nagarpanchayatbarari66@gmail.co

पत्रांक 246/2023, दिनांक 29/11/23

सेवा में

जिला पदाधिकारी—सह—अध्यक्ष
जिला गंगा समिति, कटिहार।

विषय :- माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No- 340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक—18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग :- भवदीय कार्यालय पत्रांक—913/ गंगा, समिति, दिनांक— 03.11.2023।

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सादर सूचित करना है कि नगर पंचायत बरारी अन्तर्गत माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No- 340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक—18.09.2023 में पारित आदेश के अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

सादर सूचनार्थ समर्पित।

अनुलग्नक—यथोक्त।

विश्वासभाजन


कार्यपालक पदाधिकारी
नगर पंचायत, बरारी

28818

Annexure-11

कार्यालय नगर पंचायत, बरारी।

नगर पंचायत
बरारी



रणधीर लाल
कार्यपालक पदाधिकारी,
-सह-दण्डाधिकारी, नगर
E-mail - nagarpanchayatbarari66@gmail.co

पत्रांक 246/2023, दिनांक 29/11/23

सेवा में

जिला पदाधिकारी-सह-अध्यक्ष
जिला गंगा समिति, कटिहार।

विषय :- माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No- 340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग :- भवदीय कार्यालय पत्रांक-913/ गंगा, समिति, दिनांक- 03.11.2023।

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सादर सूचित करना है कि नगर पंचायत बरारी अन्तर्गत माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No- 340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

सादर सूचनार्थ समर्पित।

अनुलग्नक-यथोक्त।

विश्वासभाजन


कार्यपालक पदाधिकारी
नगर पंचायत, बरारी

28819

Nagar Panchayat Barari

- Municipal Solid waste disposal and legacy waste remediation.
- 5. Total per day Generation of Municipal Solid waste – 03 to 05 TPD
- 6. Primary Segregation (Door to Door Collection) – Yes
- 7. Secondary Segregation (Waste Disposal) – MRF(Material Recovery Facility) 10 TPD Capacity (Waste Disposal Plant Installed. Operation pending due to Land Dispute)
- 8. Legacy waste Disposal – (Waste Disposal Plant Installed. Operation pending due to Land Dispute)



Executive Officer
Nagar Panchayat Barari

कार्यालय नगर पंचायत, मनिहारी।

नगर पंचायत
मनिहारी



रणधीर लाल
कार्यपालक पदाधिकारी,
-सह-दण्डाधिकारी, नगर
टेलिफोन नं०- 06452254224
E-mail - npctmgr.manihari@gmail.com

पत्रांक1036/2023, दिनांक.....29/11/23

सेवा में

जिला पदाधिकारी-सह-अध्यक्ष
जिला गंगा समिति, कटिहार।

विषय :- माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No- 340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

प्रसंग :- भवदीय कार्यालय पत्रांक-913/ गंगा, समिति, दिनांक- 03.11.2023।

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सादर सूचित करना है कि नगर पंचायत मनिहारी अन्तर्गत माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No- 340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

सादर सूचनार्थ समर्पित।

अनुलग्नक-यथोक्त।

विश्वासभाजन


29/11/23
कार्यपालक पदाधिकारी
नगर पंचायत, मनिहारी

28821

Nagar Panchayat Manihari

➤ Municipal Solid waste disposal and legacy waste remediation.

1. Total per day Generation of Municipal Solid waste – 10 to 14 TPD
2. Primary Segregation (Door to Door Collection) – Yes
3. Secondary Segregation (Waste Disposal) – MRF(Material Recovery Facility) 10 TPD Capacity (Waste Disposal Plant Installed. Operation pending due to Land Dispute)
4. Legacy waste Disposal – (Waste Disposal Plant Installed. Operation pending due to Land Dispute)



Executive Officer
Nagar Panchayat Manihari

28822

Annexure-13

कार्यालय नगर पंचायत, अमदाबाद।

नगर पंचायत
अमदाबाद



रणधीर लाल
कार्यपालक पदाधिकारी,
-सह-दण्डाधिकारी, नगर
E-mail - npamdabad@gmail.com

पत्रांक 304 / 2023, दिनांक 29/11/23

सेवा में

जिला पदाधिकारी-सह-अध्यक्ष
जिला गंगा समिति, कटिहार।

विषय :- माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No- 340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन के संबंध में।

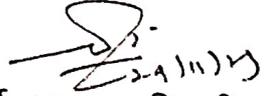
प्रसंग :- भवदीय कार्यालय पत्रांक-913/ गंगा, समिति, दिनांक- 03.11.2023।
महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में सादर सूचित करना है कि नगर पंचायत अमदाबाद अन्तर्गत माननीय राष्ट्रीय हरित न्यायाधिकरण (NGT) नई दिल्ली में दायर O.A.No-200/2014 (I.A No- 340/2022) एम0सी0 मेहता बनाम् भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन प्रतिवेदन विहित प्रपत्र में तैयार कर आवश्यक कार्रवाई हेतु भेजी जा रही है।

सादर सूचनार्थ समर्पित।

अनुलग्नक-यथोक्त।

विश्वासभाजन

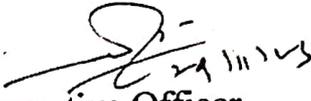

कार्यपालक पदाधिकारी
नगर पंचायत, अमदाबाद

28823

Nagar Panchayat Amdabad

➤ Municipal Solid waste disposal and legacy waste remediation.

1. Total per day Generation of Municipal Solid waste – 05 to 08 TPD
2. Primary Segregation (Door to Door Collection) – Yes
3. Secondary Segregation (Waste Disposal) – MRF(Material Recovery Facility) 10 TPD Capacity (Waste Disposal Plant Installed. Operation pending due to Land Dispute)
4. Legacy waste Disposal – (Waste Disposal Plant Installed. Operation pending due to Land Dispute)


Executive Officer
Nagar Panchayat Amdabad

28824

Annexure - 15

कार्यालय - नगर निगम, कटिहार



कुमार मंगलम, (वि.प्र.सो.)
नगर आयुक्त, नगर निगम, कटिहार

☎ 0471891945

✉ katharnagarngamkathar@gmail.com

पत्रांक-.....5573...../न०नि०, दिनांक-.....29/11/2023

सेवा में ,

जिला पदाधिकारी
-सह-अध्यक्ष
जिला गंगा समिति, कटिहार।

विषय :- माननीय राष्ट्रीय हरित न्यायधिकरण (NGT) नई दिल्ली में दायर O-A NO.-200/2014 (I-A NO- 340/2022) एम० सी० मेहता बनाम भारत संघ व अन्य में दिनांक -18.09.2023 में पारित आदेश के अनुपालन से सम्बंधित कार्ययोजना के संबंध में।

प्रसंग :- भवदीय पत्रांक सं०-913/गंगा समिति दिनांक -03.11.2023
महाशय ,

उपरोक्त विषयक प्रासंगिक पत्र से प्राप्त माननीय राष्ट्रीय हरित न्यायधिकरण (NGT) नई दिल्ली में दायर O.A NO.-200/2014 (I-A NO- 340/2022) एम० सी० मेहता बनाम भारत संघ व अन्य में दिनांक-18.09.2023 में पारित आदेश के अनुपालन में विभाग से सम्बंधित कंडिका-07 के क्रमांक-02 एवं 10 से सम्बंधित अनुपालन कार्ययोजना प्रतिवेदन इस पत्र के साथ सलग्न कर आवश्यक कारवाई हेतु समर्पित की जा रही है।

सादर सूचनार्थ समर्पित।

अनुलग्नक :- यथोक्त।

विश्वासभाजन

29/11/2023

नगर आयुक्त
नगर निगम कटिहार।

(49)

नगर निगम कटिहार

KEY POLLUTION ISSUES REPORT

Sl.No	Question	Answer
2	Sewage being discharges into the river and tributaries- Sewage that includes domestic wastes, hospital wastes, industrial areas etc. Sewerage of rural and urban areas. STP for all major towns in the Ganga basin are required and the operation of the same must be monitored on regular basis. TC/FC is reportedly very high in the main Ganga River (after Patna)	नगर निगम कटिहार क्षेत्र के अंतर्गत किसी भी नदी में Sewage प्रवाहित नहीं किया जाता है भविष्य में Sewage Line और STP के आवश्यकता का आकलन कर कारवाई कि जाएगी ।
10	Municipal Solid waste disposal and legacy waste remediation.	नगर निगम के कुल 45 वार्डों में से 30 वार्डों में People Association For Total Help and Youth Applause-JV- Samadhan Sewa Samiti नामक संस्था को कुड़ा संग्रहण डोर टू डोर कलेक्शन पृथकीकरण एवं निस्तारण का कार्य दिया गया है । शेष वार्डों में नगर निगम अपने संसाधन से उक्त कार्यों को निस्तारण कर रही है । Legacy Waste के निष्पादन के लिए Vilas Garbage Management Pvt-ltd Patna को कार्यादेश दिया जा चुका है ।


 29/11/2025
 नगर आयुक्त
 नगर निगम कटिहार

बिहार शहरी आधारभूत संरचना विकास निगम लि०, कटिहार

Annexure- 15

28826
बिहार सरकार का एक उपक्रम
दूसरी मंजिल, नगर सरकार भवन, नगर निगम, राहस्ता।
E-mail Id:- eebuildcokatihar@gmail.com

पत्रांक- 234

दिनांक- 25.11.2023

प्रेषक,

परियोजना निदेशक (असैनिक),
बुडको, कटिहार।

सेवा में,

जिला पदाधिकारी, कटिहार

-सह-

अध्यक्ष, जिला गंगा समिति, कटिहार।

विषय :-

मनिहारी नगर पंचायत क्षेत्र अन्तर्गत प्रस्तावित Septage Management System, के डी०पी०आर० से संबंधित प्रतिवेदन के संबंध में।

महाशय,

उपरोक्त विषयक के संबंध में सूचित करना है कि कटिहार नगर पंचायत मनिहारी अन्तर्गत Septage Management System, के तहत Septage Treatment Plant (SETP) 180 KL क्षमता का डी०पी०आर० SCMG, Patna, Bihar के माध्यम से NMCG, New Delhi को समर्पित किया गया है। जिसकी प्रशासनिक स्वीकृति अबतक अप्राप्त है।

विश्वासभाजन


25/11/2023
परियोजना निदेशक,
बुडको, कटिहार।